

ITEM NO.30

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) 27045-27046/2014

(Arising out of impugned final judgment and order dated 07/08/2013 in SB No. 2558/1991, 16/07/2014 in CN No. 1367/2014 passed by the High Court Of Judicature at Allahabad)

U.P. POWER CORP. LTD ETC ETC

Petitioner(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

(With appln. (s) for deletion of the name of respondent and exemption from filing O.T. and interim relief and office report)

Date : 18/11/2016 These petitions were called on  
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. Pradeep Kant, Sr. Adv.  
Mr. Divayanshu Sahai, Adv.  
Mr. E.C. Agrawala,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on a non-miscellaneous day.

[ Charanjeet Kaur ]  
A.R.-cum-P.S.

[ Indu Pokhriyal ]  
Court Master